SCHEDULE

FORM E

PROOF OF CLAIM SUBMITTED BY AUTHORISED REPRESENTATIVE OF WORKMEN AND EMPLOYEES

(Under Regulation 9 of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 23/09/2024

To

The Insolvency Professional, Mr. Bharat Ramakant Upadhyay 507, Skyline Wealth Space, 5th Floor, C2 Wing, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar (W), Mumbai – 400 086.

From

Mr. Yashavant Nivrutti Patil
Authorised Representative,
On behalf of Employees of Tough Casting Pvt.Ltd.

Subject: Submission of proofs of claim.

Madam/Sir.

- I, Yashavant Nivrutti Patil, currently residing at H.No. 524, E Ward, Mal Galli, KasabaBavada, Kolhapur 416 006, on behalf of the workmen and employees employed by the above-named corporate debtor and listed in Annexure A, solemnly affirm and say:
- 1. That the above named corporate debtor was, at the insolvency commencement date, being the 3rd day of September 2024, justly truly indebted to the several persons whose names, addresses, and descriptions appear in the Annexure A below in amounts severally set against their names in such Annexure A for wages, remuneration, Provident Fund, Gratuity and other amounts due to them respectively as workmen or/ and employees in the employment of the corporate debtor in respect of services rendered by them respectively to the corporate debtor during such periods as are set out against their respective names in the said Annexure A.
- 2. That for which said sums or any part thereof, they have not, nor has any of them, had or received any manner of satisfaction or security whatsoever, save and except the following:

ANNEXURE

1. Details of Employees/ Workmen

S No.	NAME OF EMPLOYEE/	IDENTIFICATION NUMBER (PAN	TOTAL AMOUNT DUE (Rs.)	PERIOD OVER
	WORKMAN	NUMBER,	DUE (KS.)	WHICH AMOUNDUE
		PASSPORT OR		DOE
		AADHAAR CARD)		
1.	Yashavant Nivrutti Patil	288604981986	1303407.00	
2.	Sou.DilshadSiddik Mujawar	945800284209	1149352.00	
3.	Shashikant Sakharam Nale	568962612315	702081.00	
4.	Amol Ananda Sadmate	566758562445	658434.00	
5.	Dipak Jaysing Sawant	630625484912	492944.00	
6.	Mahadeo Ganpati Khade	743736051851	332235.00	
7.	Sambhaji Mahadeo Mohite	443286471137	694628.00	Details furnished
8.	Nilesh Rajendra Jadhav	567769431485	286380.00	in employees
9.	Vinayak Gundu Gurav	535272915943	261778.00	dues excel
10.	Gajanan Shankar Patil	544513310566	376510.00	sheet (Copy
11.	Anil BaburaoTalugade	886296302451	365808.00	attached)
12.	Dayanand Raghunath Patil	914846353268	327730.00	
13.	Swapnil Shivaji Ghatge	831940622993	377144.00	
14.	Nevidita Praveen Shinde	359459305879	200065.00	
15.	Ranjit Pundlik Nale	582132322191	141450.00	a.
16.	MallappaHanmant Patil	626778966523	398278.00	
17.	Narayan Vithal Mulik	914096204468	268895.00	,
18.	PralhadHambirao Patil	894256660692	278452.00	u a
19.	Dattatray BalkuChougale	541968644795	288175.00	
20.	Sukdeo SarjeraoShid	321046930189	331166.00	Details
21.	Sunita Vilas Powar	535080719551	163282.00	furnished
22.	Uttam Maruti Kapase	611405034626	143455.00	in

23.	Umeash Kisan Surayvanshi	750875164893	186792.00	employees
24.	Mahadeo Hindurao Kamble	324471157094	283122.00	dues excel
25.	Dilip Gurupadappa Kurle	669360201229	54028.00	(Copy
26.	Rohit Tanaji Patil	758585977557	60653.00	attached
27.	Ajinkya Vijay Shinde	440180762067	46289.00	
		Total Dues	10172533.00	

2. Particulars of how debt was incurred by the corporate debtor, including particulars of any dispute as well as the record of pendency of suit or arbitration proceedings (if any).

Debt incurred due to non-payment of following dues:

- A) Monthly Salary (Pending from Aug-2021 to March-2022)
- B) Over Time
- C) Local Conveyance
- D) EPF (Employer Contribution) (Pending from Oct-2016)
- E) EPF (Employees Contribution) (Pending from Oct-2020)
- F) Gratuity

Suit Proceeding at Labour & Industrial Court, Kolhapur details as under

Sr.No.	Name of the Employee	Labour Court CNR No.	Industrial Court CNR No.	Status	
1	Yashavant Nivrutti Patil		MHIC09000022023	In process	
2	Sou.DilshadSiddik Mujawar		MHIC09000042023	In process	
3	Shashikant Sakharam Nale	MHLC090000862023	MHIC09000742023		
4	Amol Ananda Sadmate	MHLC090000882023		Order Passed by the Hon. Labour Court.,	
5	Dipak Jaysing Sawant	MHLC090000922023	MHIC09000082023	Copy attached.	
6	Mahadeo Ganpati Khade		MHIC09000032023	In process	
7	Sambhaji Mahadeo Mohite	4. s.	MHKO020007142023 (Civil Court)	In process	
8	Nilesh Rajendra Jadhav	MHLC090000912023	MHIC09000062023		
9	Vinayak Gundu Gurav	MHLC090000872023	MHIC09000072023	1	
10	Gajanan Shankar Patil	MHLC090000932023	MHIC09000122023	Order Passed by the	
The same of the sa	Anil BaburaoTalugade	MHLC090000902023	·	Hon. Labour Court., Copy attached.	
12	Dayanand Raghunath Patil	MHLC090000852023		, copy attached.	
13	Swapnil Shivaji Ghatge	MHLC090000892023	MHIC090000092023		

14	Nevidita Praveen Shinde	MHIC09000102023	In process
15	MallappaHanmant Patil	MHIC090001952023	In process
16	Narayan Vithal Mulik	MHIC090000762023	In process
17	PralhadHambirao Patil	MHIC090000752023	In process
18	Dattatray BalkuChougale	MHIC090001042023	In process
19	Sukdeo SarjeraoShid	MHIC090001052023	In process
20	Sunita Vilas Powar	MHIC090000732023	In process
21	Uttam Maruti Kapase	MHIC090001032023	In process
22	Umeash Kisan Surayvanshi	MHIC090001062023	In process
23	Mahadeo Hindurao Kamble	MHIC090001072023	In process
24	Dilip Gurupadappa Kurle	MHIC090001942023	In process

3. Particulars of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.

ATTACHMENTS:

Documents relied as evidence as proof of debt and as proofs of non-payment of debt.

- 1. Correspondence letter copy with Directors dt.28.03.2019.
- 2. Reply by Mr. BalasahebKadolkar (Director) to above letter.
- 3. Correspondence letter copy with Directors dt.27.09.2020.
- 4. Correspondence letter copy with Directors dt.29.12.2020.
- 5. Correspondence letter copy with Directors dt.30.12.2020.
- 6. Correspondence letter copy with PF Office dt.16.06.2022.
- 7. Correspondence letter copy with PF Office dt.12.01.2023.
- 8. Correspondence letter copy with PF Office dt.17.03.2023.
- 9. Visit Note of PF Enforcement Officer dt.04.05.2023.
- 10. Correspondence letter copy with PF Office dt.08.05.2023 (Record Submission)
- 11. Correspondence letter copy with PF Office dt.06.07.2023.
- 12. Correspondence letter copy with PF Office dt.14.08.2023.
- 13. Bank statement copy from 01.04.2021to 31.03.2022 (Showing last salary payment of the month of July-2021 on 17.02.2022)
- 14. Bank statement copy from 01.04.2022to 31.03.2023 (For checking non-payment of further salaries)
- 15. **Hon. Labour Court Orders for Gratuity payments** (For Shashikant Nale, Amol Sadamate, Dayanand Patil, Anil Talugade, Vinayak Gurav, Nilesh Jadhav, Deepak Sawant, Swapnil Ghatage and Mr. Gajanan Patil)

DECLARATION

- I, Yashavant Nivrutti Patil, currently residing at H.No. 524, E Ward, Mal Galli, KasabaBavada, Kolhapur 416 006, on behalf of the workmen and employees employed, do hereby declare and state as follows:-
 - 1. Tough Casting Private Limited, the corporate debtor was, at the insolvency commencement date, being the3rd day of September 2024, actually indebted to us in the sum of Rs. 10172533.00.
 - 2. In respect of our claim of the said sum or any part thereof, I have relied on the documents specified as per attachments.
 - 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
 - 4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Date: 23.09.2024 Place: Kolhapur:

(Signature of the claimant)

VERIFICATION

I, Yashavant Nivrutti Patilthe claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Kolhapur on this 23rdday of September, 2024.

(Deponent's signature)